

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1905
TO BE ANSWERED ON 28th NOVEMBER, 2016

MECHANISM FOR MARKET ACCESS

1905. SHRIMATI VANAROJA R.:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the process of seeking market access in other countries is a very long drawn out process and if so, the details thereof;
- (b) whether getting market access is the first crucial step towards promoting exports and if so, the details thereof;
- (c) whether an institutional mechanism is required to be created for such purposes and the country does not have a coherent mechanism to respond to notices of the importing countries; and
- (d) if so, the steps taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) to (d): Market access with trading partners can be achieved through multilateral, plurilateral and bilateral trade negotiations. The time period for completion of the negotiations is contingent on factors such as the number of partners involved, areas being negotiated, sensitivities of trading partners, complexities of the issues involved etc. The market access through these negotiations is one of the tools available for promotion of exports to the trading partner. Each of these negotiations require a specific institutional mechanism and India has a coherent structure of handle it.
